C.S.P. No. 377/(MAH)/2017 MA No. 490/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Dishnet Wireless Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(24) RAITSHISHIAHRE Advocat Le Rayer Lister

Her Petition

ORDER

MA No. 489/2017 in CSP 376A/230-232/NCLT/MB/MAH/2017 MA No. 490/2017 in CSP 377/230-232/NCLT/MB/MAH/2017 MA No. 491/2017 in CSP 378/230-232/NCLT/MB/MAH/2017 MA No. 492/2017 in CSP 379/230-232/NCLT/MB/MAH/2017 MA No. 465/2017 in CSP 380/230-232/NCLT/MB/MAH/2017 MA No. 464/2017 in CSP 381/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-



C.S.P. No. 376A/(MAH)/2017 MA No. 489/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Aircel Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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At request of the Petitioner's Counsel, list this matter on 13.10.2017.

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V. NALLASENAPATHY

Member (Technical)

Sd/-

C.S.P. No. 378/(MAH)/2017 MA No. 491/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Deccan Digital Networks Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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MA No. 489/2017 in CSP 376A/230-232/NCLT/MB/MAH/2017
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At request of the Petitioner's Counsel, list this matter on 13.10.2017.

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V. NALLASENAPATHY

Member (Technical)

Sd/-

C.S.P. No. 379/(MAH)/2017 MA No. 492/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. South Asia Communication Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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At request of the Petitioner's Counsel, list this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

C.S.P. No. 380/(MAH)/2017 MA No. 465/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Reliance Communication Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

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At request of the Petitioner's Counsel, list this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

C.S.P. No. 381/(MAH)/2017 MA No. 464/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Reliance Telecom Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

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MA No. 489/2017 in CSP 376A/230-232/NCLT/MB/MAH/2017
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V. NALLASENAPATHY Member (Technical)